

**CAUSE LIST OF THE COURT OF SRI VINAYAK
MAYANAVAR. PRL. CIVIL JUDGE AND JMFC.,
HOSAKOTE FOR THE DAY 13.07.2020**

MORNING SESSION	AFTERNOON SESSION
HEARING	PLEA
1. OS 174/2017	9. CC 613/2020
2. OS 126/2020	10. CC 678/2020
3. OS 162/2020	11. CC 679/2020
4. OS 164/2020	12. CC 680/2020
5. Crime 132/2020 HPS	13. CC 706/2020
6. Crime 151/2020 HPS	14. CC 707/2020
7. CC 1047/2020 HPS	15. CC 712/2020
J.C. MATTERS	16. CC 713/2020
8. Crime 181/2020 HPS	17. CC 714/2020
	18. CC 715/2020
	19. CC 716/2020
	20. CC 717/2020

Hosakote

Dated: - 10.07.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note :

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.